COURT NO. 35

THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Tuesday The 24th day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	TRCMP/415/2026 IA 1/2026 Stay Petition	KASI SWAPNA MANJUSHA Vs KASI MEERA KUMAR	NAGABATHULA SRINIVASA RAO		KRISHNA
2	TRCMP/416/2026 IA 1/2026 Stay Petition	K SRUTHI Vs KOVI YOKESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	(P T/COURT)	CHITTOOR
3	TRCMP/417/2026 IA 1/2026 Stay Petition	MAILAPALLI RAMANAMMA Vs VANKA RAVI KUMAR	Dr MAJJI SURI BABU		EAST GODAVARI
4	TRCMP/418/2026 IA 1/2026 Stay Petition	DANTLA (BADDI) VASUNDHARA Vs DANTLA SANYASI RAO	K JYOTHI PRASAD		VISAKHAPATNAM
5	TRCRLP/104/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KANDARAPU GOPAL KRISHNA REDDY Vs KANDARAPU DURGA ALIAS KINTHALA DURGA	SODUM ANVESHA	PUBLIC PROSECUTOR	SRIKAKULAM
INTERLOCUTORY					
6	SA/2/2012 (OP/59/2007) IA 1/2025 Implead Petition IA 2/2025 Miscellaneous Petition IA 1/2026 Direction Petition	VEERANKI RAMA DEVI Vs PURITIPATI NAGAMANI	JOSYULA BHASKARA RAO	. SIREESHA RANI VALLABHANENI P RAJASEKHAR (P T/COURT)	KRISHNA

COURT NO. 35

THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS (AT 04:00 PM)					
7	TRCMP/200/2026 IA 1/2026 Stay Petition	BETHA SANTOSH KUMARI Vs BITRA SURYANARAYANA	MSVS SUDHA RANI	PAVAN KUMAR ARADHYULA AT 04:00 PM (COURT)	KRISHNA
8	TRCMP/242/2026 IA 1/2026 Stay Petition	KATIKALA CHAPPIDI VENKATA SUJATHA DEVI Vs KATIKALA VENKATA NAVEEN KUMAR	ADAPA RAMYA SAHITHI NAIDU	PHANI VISWANATH CHALLA (COURT)	KRISHNA
9	AS/3658/2003 (OS/60/1997) IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition IA 4/2024 Condone Delay Petition IA 5/2024 Set Aside Abatement IA 6/2024 L R Petition IA 1/2025 Receive Docs Petition	CH. KAMALAMMA Vs DR.S. SHANKARA REDDY	M S P KAMARAJU	R RADHA KRISHNA REDDY A ANASUYA (COURT)	CHITTOOR
FOR WITHDRAWAL					
10	SA/182/2016 (OS/138/1999)	LAGADU BENNAYYA NAIDU Vs TANARI SATTIBABU	Y V ANIL KUMAR	(P T/COURT)	VISAKHAPATNAM
ON REMAND FROM SUPREME COURT					
11	AS/531/2008 (OS/209/2006)	VUDAGIRI VENKATA RAO VIZIANAGARAM DIST Vs KEDARISETTY VENKATARAMANA AMP 2 OTHERS VIZIANAGARAM	M V DURGA PRASAD	MALLAVOLU NIKITHA SUREPALLI MADHAVA RAO	VIZIANAGARAM
FOR EXTENSION OF TIME					
12	IA/1/2026 Extension Petition TRCMP/328/2025	PAVULURI SNEHA Vs VANGAVOLU PARADHA SAI	LETTER	DODDALA KOTESWRA RAO YADAVALLI RAMESH	GUNTUR
SPECIALLY IDENTIFIED CASES					
13	AS/359/1997 (OS/34/1986)	VEERAMACHANENI VENKATESWARA RAO(DIED) PER LRS APP 3 TO 7 Vs KANDAVALLI ESSAIAH DIIED PER LR R5	B NALIN KUMAR	MANCHANAPALLI SURYANARAYANA SRINIVAS MANCHANAPALLI Trial court record received (P T/COURT)	WEST GODAVARI
14.1 along with 14					
14	AS/194/1998	VELIVELA BABU RAO Vs BHAVARAJU PARDHASARADHI RAO	POLISETTY BALA VENKATA KOTESWARA RAO	.... V DYUMANI E V V S RAVI KUMAR VEMA RAMANJANEYULU NEAT COPY (MEMO) FILED VIDE USR No 75687/2026 PLACED IN THE BUNDLE PAPER BOOK AVAILABLE	KRISHNA

14.1	AS/894/1999 (OS/43/1984)	BHAVANI PRDHASARADHI RAO Vs V. BABU RAO	P R PRASAD VEMA RAMANJANEYULU	POLISETTY BALA VENKATA KOTESWARA RAO V DYUMANI KOWTURU PAVAN KUMAR M VASANTH KUMAR	KRISHNA
15	AS/2290/2001 (OS/107/1987)	B. RAMAKOTI REDDY(DIED) PER LR APPELLANTS 7 TO 10 Vs SMT. B. VEERLA VENKAMMA	TURAGA SAI SURYA	M ADINARAYANA RAJU T V JAGGI REDDY VENKAT CHALLA V S SOMAYAJULU (C S)	WEST GODAVARI

16.1 along with 16

16	AS/281/2007 (OS/203/2001) IA 1/2025 Addl. Evidence Petition	K. SEETHARAMANJANEYULU Vs K. VENKATA SUBBARAO	KIRTHI TEJA KONDAVEETI	B V KRISHNA REDDY SRINIVASA RAO PACHWA (P T/COURT)	WEST GODAVARI
16.1	TRAS/75/2009 (OS/129/2002)	KAKARALA SEETHARAMANJANEYULU Vs KALAGARA VENKATA SUBBARAO	. KIRTHI TEJA KONDAVEETI	.	WEST GODAVARI
17	SA/1323/2004 (OS/662/1993) IA 1/2004(SAMP 12787/2004) Stay Petition	KUNCHE VEERA RAGHAVAMMA Vs PEKA LAKSHMI KUMARI @ NAMBURI VEERANNA	VENKAT CHALLA	ELEVATED AS JUDGE	EAST GODAVARI
18	SA/872/2005 (OS/678/2000) IA 1/2005(SAMP 1757/2005) Suspension Petition IA 2/2005(SAMP 1758/2005) Injunction Petition	P.SUBBA RAO Vs BATCHU VENKATA SUBRAMANYA NARASIMHA RAO @ D.N.RAO	K S MURTHY	-	GUNTUR

ADMISSION

19.1 along with 19

19	TRCMP/359/2025 IA 1/2025 Stay Petition	P.V.RAJALAKSHMI Vs R.K. ESTATES	NAMINENI PAVAN KUMAR	KAMBHAMPATI RAMESH BABU CELL	SPS NELLORE
19.1	TRCMP/326/2025 IA 1/2025 Stay Petition	N. SYAMASUNDARA NAIDU Vs DABBALA SOUDAMINI	NAMINENI PAVAN KUMAR	KAMBHAMPATI RAMESH BABU	SPS NELLORE
20	TRCMP/209/2026 IA 1/2026 Stay Petition	TAMADA ANUSHA Vs KRISIPATI SIVANAGENDRA REDDY	A K KISHORE REDDY		ANANTAPUR
21	TRCMP/211/2026 IA 1/2026 Stay Petition	VIJAYA ASSOCIATES Vs KOLA SATYANARAYANAMMA	G RAMA GOPAL	B SRIRAM KARTIK GINJUPALLI SUBBA RAO	EAST GODAVARI
22	TRCMP/231/2026 IA 1/2026 Stay Petition	PEGADA LAVANYA Vs MADDULURI MANOHAR	VENKATA DURGA RAO ANANTHA	VENKATESWARLU KOLLA	PRAKASAM
23	TRCMP/247/2026 IA 1/2026 Stay Petition	TIYYAGURA MAHESWARA REDDY Vs SALIMIDI ROJA PRASANNA AMRUTHA LAKSHMI	THRIPURAM KARTHIK CHANDRA MOULI	POLISETTY BALA VENKATA KOTESWARA RAO	KRISHNA
24	TRCMP/251/2026 IA 1/2026 Stay Petition	TUMMA PADMAVATHI ALIAS PITTU PADMAVATHI Vs TUMMA SATHISH CHANDRA	GHANTASALA UDAYA BHASKAR	KOTHA NAGA SURYA RAO CELL	WEST GODAVARI

25	TRCMP/271/2026 IA 1/2026 Stay Petition	VEERAMALLA ALLIAS PAADI DIVYA SRAVANI Vs VEERAMALLA LAKSHMAN	VMR LEGAL	P GOPALA KRISHNA	GUNTUR
26	TRCMP/280/2026 IA 1/2026 Stay Petition	KANUMURI VARSHITA Vs GUDURU APPA RAO	YADAVALLI RAMESH		GUNTUR
27	TRCMP/294/2026 IA 1/2026 Stay Petition	TALATAM PRABHAKAR RAO Vs TALATAM APARNA KEERTHI	P RAJESH BABU		VISAKHAPATNAM
28	TRCMP/295/2026 IA 1/2026 Stay Petition	VADDEBOINA SUNITHA ALIAS YASARAPU SUNITHA Vs VADDEBOINA RAMBABU	M SOLOMON RAJU		GUNTUR
29	TRCMP/296/2026 IA 1/2026 Stay Petition	KOVELAMUDI VENKATA KUTUMBA RAO Vs VADDEMPUDI RAMAKRISHNA	SAI GANGADHAR CHAMARTY		-
30	TRCMP/299/2026 IA 1/2026 Stay Petition	RAGHUMANDA DEVI Vs RAGHUMANDA KRISHNA RAO	B.SUDHAKAR KUMAR		EAST GODAVARI

31.1 along with 31

31	TRCMP/301/2026 IA 1/2026 Stay Petition	TANNERU VIJAYA DURGA BHAVNI Vs TANNERU TAJESH	SHAIK MEERAVALI	M SIVA KUMAR	KRISHNA
31.1	TRCRLP/71/2026 IA 1/2026 Stay Petition	TANNERU TAJESH Vs TANNERU VIJAYA DURGA BHAVANI	M SIVA KUMAR	SHAIK MEERAVALI PUBLIC PROSECUTOR	KRISHNA
32	TRCMP/305/2026 IA 1/2026 Stay Petition	UNDARAJAVARPU REBEKAH SMILEY Vs BADAMPUDI DEEPAK CAREY	PHANI TEJA CHERUVU	G RONALD RAJU	WEST GODAVARI
33	TRCMP/314/2026 IA 1/2026 Stay Petition	KESAVAPATNAM RAVI CHANDRIKA Vs ISUKAPATLA NAVEENKUMAR	B.SUDHAKAR KUMAR	CELL	SRIKAKULAM
34	TRCMP/341/2026 IA 1/2026 Stay Petition	VAKATI MEENAKSHI ALIAS BONTHU MEENAKSHI Vs VAKATI SURESHBABU ALIAS SURESH	KALLA TULASI DURGAMBA		SPS NELLORE
35	TRCMP/362/2026 IA 1/2026 Stay Petition	JAKKULA JHANSI RANI ALIAS SAREDA JHANSI RANI Vs JAKKULA SRIKANTH	SODUM ANVESHA		VISAKHAPATNAM
36	TRCMP/365/2026 IA 1/2026 Stay Petition	POGURU SRAVANI Vs BONTHA VENKATESWARA RAO	G SAI NARAYANA RAO		VIZIANAGARAM
37	TRCMP/378/2026 IA 1/2026 Stay Petition	DOMMETI DIVYA SRI Vs DOMMETI GANESH	R SIVA SAI SWARUP		EAST GODAVARI

INTERLOCUTORY

38	TRCMP/341/2024 IA 1/2024 Stay Petition	SATTI (NALLAMILLI) LAKSHMI LAHARI Vs NALLAMILLI VENKATESWARA REDDY	C PRAKASH REDDY		VISAKHAPATNAM
39	TRCMP/372/2024 IA 1/2024 Stay Petition	SMT SABBATHI RAJAMANI Vs SRI SABBATHI BALAYOGI	SARAT BABU PULIPATI	CELL	EAST GODAVARI
40	TRCMP/443/2024 IA 1/2024 Stay Petition	GAJJELA LALITHA @ LALITHAKUMARI Vs GAJJELA LOVARAJU	ELURU SESHA MAHESH BABU	SRAVAN KUMAR NAIDANA	EAST GODAVARI
41	TRCMP/185/2025 IA 1/2025 Stay Petition	OLETI NAGA JYOTHI Vs OLETI SRINU BABU	SUBBAIAH MUNIPALLI	MUSUDI BABJI	EAST GODAVARI
42	TRCMP/197/2025 IA 1/2025 Stay Petition	G.SANNUTHI MELODY Vs DR. M.SUMAN MANDLA	LINGALA HAZARATHAIAH		SPS NELLORE
43	TRCMP/213/2025 IA 1/2025 Stay Petition	GORIPARTHI SUREKHA @ VENKATA SUREKHA Vs GORIPARTHI LAKSHMI NAGA SIVA SATYA PHANI KUMAR	BHARATH KUMAR PUDUCHERI		KRISHNA
44	TRCMP/229/2025 IA 1/2025 Stay Petition	MOLLETI VENKATA SURYA JAYANTHI LAKSHMI Vs INJIRAPU SUNIL KUMAR	T DIWAKAR REDDY	CHINNALA PRAVEEN	SRIKAKULAM
45	TRCMP/323/2025 IA 1/2025 Stay Petition	ADUSUMALLI SASYA SRAVANI Vs ADUSUMALLI VENKATESWARA RAO	ANUSHA DONTI REDDY	NAGI REDDY GUJJULA CELL	WEST GODAVARI
46	TRCMP/335/2025 IA 1/2025 Stay Petition	MOTURI BHARGAVI Vs SURABATHULA CHANDRA SEKHAR	T DIWAKAR REDDY		VIZIANAGARAM
47	TRCMP/357/2025 IA 1/2025 Stay Petition	SHAIK AYESHA SIDDIQ ALIAS SIDDIQ Vs S.SHOUKATH BASHA	G SRI HARSHA		CHITTOOR
48	TRCMP/358/2025 IA 1/2025 Stay Petition IA 1/2026 Amendment Petition	JONNA ALIAS KOSURI NIROSHA ALIAS CHAMUNDESWARI Vs JONNA RAVINDRANATH	V SURYA KIRAN KUMAR	KOLAPALLI LAVANYA	KRISHNA
49	TRCMP/368/2025 IA 1/2025 Stay Petition	KURRELA UMA DEVI Vs KOTTURI PHANI KUMAR	G RAMA GOPAL	UDAYA SRI MALLIDI	VISAKHAPATNAM
50	TRCMP/411/2025 IA 1/2025 Stay Petition	PATAN SABIRA Vs PATAN ALTHAF	AMANCHARLA SATISH BABU		SPS NELLORE

ADMISSION

51	TRCRLP/18/2024 IA 1/2024 Stay Petition	SUNKU VARUN KUMAR Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	PUBLIC PROSECUTOR (AP)	YSR KADAPA
52	TRCRLP/60/2024	ASPI LEELAVATHI @ PONAPU LEELAVATHI Vs ASPI MAHENDRA	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	YSR KADAPA

53	TRCRLP/87/2026 IA 1/2026 Stay Petition	NADIKATTU SAI KRISHNA REDDY Vs A RACHANA REDDY	KORA GOWRI	RAYALCHERUVU ABISHEK REDDY PUBLIC PROSECUTOR	CHITTOOR

FINAL HEARING

54	TRCRLP/78/2026 IA 1/2026 Stay Petition	VICTIM MOTHER Vs THE STATE OF ANDHRA PRADESH	VARA PRASAD DEEVI	PUBLIC PROSECUTOR MULLA SOHAIL SHAREEF	SRIKAKULAM

INTERLOCUTORY

55.1 along with 55

55	AS/862/1998 (OS/254/1985) IA 1/2022 L R Petition IA 1/2024 Implead Petition	K.PRAHALADA RAO Vs KONERU RANGA RAO @ SRIHARIRAO AND 4 ORS	P PRABHAKAR RAO	SUNKARA RAJENDRA PRASAD (C S) SECTION	KRISHNA
55.1	AS/488/2006 (OS/299/1984) IA 2/2024 L R Petition IA 3/2024 Implead Petition	K. PRAHALADA RAO Vs K. RANGA RAO @ SRHARIRAO	P PRABHAKAR RAO	SUNKARA RAJENDRA PRASAD	KRISHNA
56	AS/1062/1998 (OS/48/1991) IA 1/2000(CMP 3373/2000) IA 1/2010(ASMP 7572/2010) L R Petition IA 2/2010(ASMP 7573/2010) Set Aside Petition IA 3/2010(ASMP 7574/2010) Condone Delay Petition	SMT. TALLA KONDAMMA Vs SMT. SAKAMAHANTI LILLI GRACE	K SUBRAHMANYAM	M JAGANNATHA SARMA IA NOS 1, 2 & 3 /2010 are not received from erstwhile common High Court.	VIZIANAGARAM
57	IA/1/2021 Amendment Petition AS/2401/1998	G. SUJATHA Vs	PULIPATI RADHIKA	P V VIDYASAGAR DEEPAK MISRA SREENIVASA RAO VELIVELA REDDY VENKATA RAMANA S PRANATHI (CONNECTED WITH AS 138 OF 1999)	CHITTOOR
58	IA/1/1999(CMP 1514/1999) AS/138/1999	V. SAVITHRAMMA Vs V.S. HARANATHA BABU	MP--	P V VIDYASAGAR DEEPAK MISRA MUMMANENI SRINIVASA RAO SREENIVASA RAO VELIVELA REDDY VENKATA RAMANA MADHAVA RAO NALLURI (CONNECTED WITH AS 2401 OF 1998)	CHITTOOR
59	IA/2/1999(CMP 18891/1999) AS/138/1999	V. SAVITHRAMMA Vs V.S. HARANATHA BABU	MP--	P V VIDYASAGAR DEEPAK MISRA MUMMANENI SRINIVASA RAO SREENIVASA RAO VELIVELA REDDY VENKATA RAMANA MADHAVA RAO NALLURI	CHITTOOR

60	AS/3671/2000 (OS/13/1993) IA 1/2000(CMP 23201/2000) IA 1/2022 Condone Delay Petition IA 2/2022 Set Aside Abatement IA 3/2022 L R Petition	YELLAPRAGADA SARADA DEVI Vs YELLAPRAGADA MADHUSUDHANA RAO	R DURGA LATHASRI	VIJAYA LAXMI PANGULURI T S RAYALU T S VENKATARAMANA (C S)	GUNTUR
61	IA/4/2025 Set Aside Petition AS/481/2003	N. KOUSALAYA Vs	NAGA PRAVEEN VANKAYALAPATI	B ADINARAYANA RAO C RAMACHANDRA RAJU	GUNTUR
62	IA/1/2024 Condone Delay Petition AS/1913/2004	P.SREEMANNARAYANA Vs	VENKATA DURGA RAO ANANTHA	V S R ANJANEYALU SEELAM SRINIVASA RAO C V R RUDRA PRASAD	KRISHNA
63	IA/2/2024 Restoration Petition AS/1913/2004	P.SREEMANNARAYANA Vs	VENKATA DURGA RAO ANANTHA	V S R ANJANEYALU SEELAM SRINIVASA RAO C V R RUDRA PRASAD	KRISHNA
64	IA/3/2024 Dispense with Petition AS/1913/2004	P.SREEMANNARAYANA Vs	VENKATA DURGA RAO ANANTHA	V S R ANJANEYALU SEELAM SRINIVASA RAO C V R RUDRA PRASAD	KRISHNA

65.1,65.2 along with 65

65	AS/345/2006 (OS/374/1987) IA 1/2007(ASMP 122/2007) For Being Mentioned IA 1/2023 L R Petition	P. PARVATHAVARDHANI Vs N. LAKSHMI TULASAMMA	VAJJHALA SATYANARAYANA PRASAD	KOWTURU PAVAN KUMAR YALLABANDI RAMATIRTHA (C S)	KRISHNA
65.1	TRAS/319/2007	POTTURI PARVATHA VARDHANI R/O VINNAKATAVARI ST VIJAYAWADA Vs POTHURU VENKATA SUBBAMMA (DIED) & 2 OTHERS		KOWTURU PAVAN KUMAR YALLABANDI RAMATIRTHA B BALA MURALI KRISHNA SINGAMSETTY V.M. SANKAR	KRISHNA
65.2	TRAS/320/2007 IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Set Aside Abatement IA 4/2026 L R Petition	POTTURI PARVATHA VARDHANI Vs POTHU VENKATA SUBBAMMA (DIED)	VAJJHALA SATYANARAYANA PRASAD	KOWTURU PAVAN KUMAR YALLABANDI RAMATIRTHA	KRISHNA
66	AS/499/2006 (OS/35/1999) IA 1/2026 Permission Petition IA 2/2026 Implead Petition	BHAVANA VEERAIAH (DIED) PER LRS A- 2 TO 5 Vs PAMULAPATI SUBHASH BABU	. SATYANARAYANA NIMMALA CHILUKURI NARENDRA BABU NAGESWARA RAO CHAVA	P VIJAYA KIRAN COURT/17.11.2026/49	GUNTUR

FINAL HEARING

67	AS/30/1998 (OS/35/1987) IA 2/2017(ASMP 524/2017) Receive Docs Petition IA 1/2022 L R Petition	M/S.ANNAPURNA ENTERPRISESVSP. Vs KASIREDDY ATCHAYYA NAIDU ATCHIBABU (DIED) AMP 6 OTHERS	A V S LAXMI P B VIJAY KUMAR		VISAKHAPATNAM
68	AS/1338/1998 IA 1/2018 Substitute Petition	JYOTHULA SUVARNA KAMALA & ANOTHER. Vs V.KOTESWARA RAO & 3 OTHERS.	YADAVALLI RAMESH T S ANAND	K ANANDA RAO	PRAKASAM

69	AS/1489/1998 (OS/354/1992) IA 1/2001(CMP 16310/2001) IA 1/2016(ASMP 945/2016) L R Petition IA 2/2016(ASMP 5502/2016) Set Aside Abatement	NEMICHAND SANKHLA (DIED) PER LRS OF APPELLANTS 2 AND 3 Vs M/S AMERICAN SILK STORES	P R PRASAD	T S ANAND	VISAKHAPATNAM
70	AS/35/1999 (OS/92/1988)	KANAKANTI KITTANNA Vs D.K. VENKATA REDDY	O MANOHER REDDY	N PRAMOD MAHADEVA KANTHRIGALA	CHITTOOR
71	AS/2864/2001 (OS/108/1997)	J.V.RAMA MOHAN.& ANOTHER Vs PEREPI RAJYA LAKSHMI.&3 OTHERS.	G V R CHOUDARY AJAY KUMAR KANAPARTHI	E V V S RAVI KUMAR M V S SURESH KUMAR M SRI ATCHYUT M VIJAYA SARATHI REDDY VIVEKANANDA VIRUPAKSHA MEMO OF PROOF OF SERVICE FILED VIDE USR No 81779/2026 PLACED IN THE BUNDLE Trial Court record received	SPS NELLORE
72	AS/555/2002 (OS/188/1990) IA 1/2002(CMP 5806/2002)	SYAMALA RAMIREDDY Vs SYAMALA SARIMALA	. SREENIVASA RAO VELIVELA CHAKRADHARA RAJA Y	YALLABANDI RAMATIRTHA K SRINIVAS	GUNTUR
73	AS/4106/2004 (OS/8/1998) IA 1/2008(ASMP 1712/2008) Implead Petition IA 1/2018 Direction Petition	P.RANGA RAO Vs K. PURUSHOTHAM CHOWDARY	M R K CHAKRAVARTHY	K J V N PUNDAREEKAKSHUDU R V SUBBA RAO SURESH KUMAR ROUTHU SC FOR LIC OF INDIA	KRISHNA
74	AS/856/2008 (OS/36/2000)	THRIPURAVARAM KRISHNA REDDY Vs THRIPURAVARAM SANKARAIAH @ SIVASANKAR REDDY	M N NARASIMHA REDDY	N SUBBA RAO S LAKSHMINARAYANA REDDY	YSR KADAPA
75	AS/2085/1999 (OS/5/1990) IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	K.SRIRAMA MURTHY Vs YELLAPU RAMBABU	P V JAGGIREDDY	K V SUBRAHMANYA NARUSU T V JAGGI REDDY (C S)	VISAKHAPATNAM

ADMISSION

76	SA/708/2013 (OS/93/2007) IA 1/2013(SAMP 1799/2013) Suspension Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Condone Delay Petition IA 5/2026 Set Aside Abatement IA 6/2026 L R Petition	SHAIK MAHIMOOD BASHA Vs SHAIK BAJI SHAHEED	SYED KHADER MASTAN	N CHANDRA SEKHAR REDDY	GUNTUR
77	SA/71/2016 (OS/192/1986) IA 1/2016(SAMP 184/2016) Injunction Petition	B.KARE GOWD [DIED] Vs BORANNAGARI SIDDANNA [DIED]	KARRI MURALI KRISHNA	O MANOHER REDDY	ANANTAPUR
78	SA/826/2016 (OS/689/2000)	PADAMATI VEERA RAGHAVAIAH Vs KOTHAPALLI CHITTI BABU	NAMAVARAPU CHANTI BABU	N SRIRAM MURTHY	GUNTUR

79.1,79.2 along with 79

79	SA/503/2019 (AS/16/2012)	GANIPINENI VENKATESWARA RAO DIED PER LRS Vs GANIPINENI ANANTHALAKSHMI (DIED)	M R S SRINIVAS	NIMMAGADDA REVATHI	PRAKASAM
79.1	SA/232/2019 (AS/77/2013) IA 1/2019 Stay Petition IA 2/2019 Miscellaneous Petition IA 3/2019 Miscellaneous Petition	PARA KONDAIAH DIED Vs GANIPINENI ANTHA LAKSHMI	MADALA NARASINGA RAO	. NIMMAGADDA REVATHI	PRAKASAM
79.2	SA/504/2019 IA 1/2019 Permission Petition IA 2/2019 Stay Petition	G V RAO Vs G ANANTHALAKSHMI (DIED)	M R S SRINIVAS	NIMMAGADDA REVATHI D KRISHNA MOHAN	-

INTERLOCUTORY

80	IA/1/2025 Condone Delay Petition SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY 20.11.2026/COURT/49-54	WEST GODAVARI
81	IA/2/2025 Set Aside Petition SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY	WEST GODAVARI
82	IA/4/2025 Stay Petition SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY	WEST GODAVARI
83	IA/5/2025 Condone Delay Petition SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY	WEST GODAVARI
84	IA/6/2025 Set Aside Abatement SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY	WEST GODAVARI
85	IA/7/2025 L R Petition SA/744/2004	BALAM SURAMMA Vs	P RAJESH BABU	T V JAGGI REDDY	WEST GODAVARI
86	IA/1/2010(SAMP 31521/2010) L R Petition SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	G VASANTHA RAYUDU	P SURESH VINEETH APPASANI P V A PADMANABHAM	PRAKASAM
87	IA/1/2023 Condone Delay Petition SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM
88	IA/2/2023 Set Aside Abatement SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM
89	IA/3/2023 Miscellaneous Petition SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM
90	IA/4/2023 Condone Delay Petition SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM

91	IA/5/2023 Set Aside Abatement SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM
92	IA/6/2023 Miscellaneous Petition SA/1029/2002	CHITTIDI PITCHAIAH. Vs MANNE AMMAIAH.AND ANOTHER	P V A PADMANABHAM	P SURESH VINEETH APPASANI	PRAKASAM
93	IA/1/2015(SAMP 832/2015) Condone Delay Petition SA/934/1998	P.KUSUMA KUMARI PASALAPUDI E.G.DT Vs K.TATA REDDY PASALAPUDI E G.DT	G RAMA GOPAL	BOMMINAYUNI APPARAO	EAST GODAVARI
94	IA/2/2015(SAMP 15089/2015) Restoration Petition SA/934/1998	P.KUSUMA KUMARI PASALAPUDI E.G.DT Vs K.TATA REDDY PASALAPUDI E G.DT	G RAMA GOPAL	BOMMINAYUNI APPARAO	EAST GODAVARI
95	IA/1/2026 Condone Delay Petition SA/94/2011	THE UNION OF INDIA REP. BY ITS SECRETARY Vs Y. MARIYADAS AND SONS REP. BY ITS PARTNER	M UMA DEVI (CENTRAL GOVT COUNSEL)	K JAGADISHWAR REDDY M S R SUBRAHMANYAM	VISAKHAPATNAM
96	IA/2/2026 Set Aside Petition SA/94/2011	THE UNION OF INDIA REP. BY ITS SECRETARY Vs Y. MARIYADAS AND SONS REP. BY ITS PARTNER	M UMA DEVI (CENTRAL GOVT COUNSEL)	K JAGADISHWAR REDDY M S R SUBRAHMANYAM	VISAKHAPATNAM
97	IA/3/2026 Dispense with Petition SA/94/2011	THE UNION OF INDIA REP. BY ITS SECRETARY Vs Y. MARIYADAS AND SONS REP. BY ITS PARTNER	M UMA DEVI (CENTRAL GOVT COUNSEL)	K JAGADISHWAR REDDY M S R SUBRAHMANYAM	VISAKHAPATNAM
98	SA/462/2011 (OS/218/2001) IA 1/2011(SAMP 1147/2011) Suspension Petition	ALASAKANI NARASAIAH Vs ALAVATHU YASHODA	P NAGENDRA REDDY	SURESH KUMAR POTTURI V.V.L.N.PURNESH 20.11.2026/COURT/71	KRISHNA
99	SA/1270/2012 (OS/27/2004)	TUREGAL ABDUL SAHEB Vs SMT. GUDURU SARABI DIED PER LRS	K RAJANNA	VIVEKANANDA VIRUPAKSHA (C S)	KURNOOL

FINAL HEARING

100	SA/1188/1999	G.MANIKYAMMA Vs DT.COLLECTOR.VIZIANAGARAM	.	GP FOR ARBITRATION (AP) (C S)	VIZIANAGARAM
101	SA/398/2019 (AS/222/2011) IA 1/2019 Stay Petition	ANNE LAKSHMI KANTHAM Vs ANNE VENKATA BALA KRISHNA DIED PER LRS	KOGANTI NAGESWARA RAO	B V KRISHNA REDDY CH B R P SEKHAR P PRABHAKAR RAO	KRISHNA
102	SA/495/2004 (OS/133/1985)	CHALLAPALLI LAXMAIAH (DIED). Vs STATE OF A.P.	A RAJENDRA BABU	GP FOR ARBITRATION KISHORE VANGARA (C S)	GUNTUR